

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-81/2007/10678 /A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jaspal Singh,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the <sup>th</sup> 5 October, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2024/781 dtd. 25.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.11.2024 along with station leave permission, from the evening of 30.10.2024 till the morning of 04.11.2024.** The Counsellor, Family Court, Barpeta, and in her absence, the C.J.M., Barpeta, and in his absence, the i/c C.J.M., Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-81/2007/ 10679 /A dated 5.11.24**  
Copy to :

✓ 1. The Project Manager, Gauhati High Court.

*Ch*  
*5/11/2024*  
**REGISTRAR (VIGILANCE)**  
*Ch*